

इस मामले में एडमिनिस्ट्रेशन भी चौकन्नी है और यूनिवर्सिटी भी जो कदम उठाये जा सकने हैं, वे उठाये जा रहे हैं। यूनिवर्सिटी और कानों पर विशेष ध्यान दिया जा रहा है।

डॉ० लक्ष्मी नारायण पांडेय : अध्यक्ष महोदय, मैंने पूछा है कि अगर श्रीलंका सरकार हिप्पियों के आगमन पर रोक लगा सकती है, तो भारत सरकार क्यों नहीं लगा सकती है। मंत्री महोदय ने इस का उत्तर नहीं दिया है।

श्री फूलचन्द बर्मा (उज्जैन) : अध्यक्ष महोदय, हिप्पीज पर रोक लगाने के बारे में एक स्पेसिफिक क्वेश्चन पूछा गया है, लेकिन उस का उत्तर नहीं दिया गया है।

12.56 hrs.

RE· BREACH OF CONVENTION

SHRI SAMAR GUHA (Contai) : Sir, I have not received any communication from you. I have written to you not once or twice but thrice.

MR. SPEAKER : Why are you getting up again and again ?

SHRI SAMAR GUHA : I want to draw your attention to a letter which I wrote to you, and also the two reminders, in connection with a certain breach of Parliamentary convention and parliamentary practice which was introduced by the late Pandit Jawaharlal Nehru.

MR. SPEAKER : I have received full information from the Government and I am satisfied that there was no breach on convention in that. He is at liberty to see whatever correspondence we have had on the subject.

SHRI SAMAR GUHA : Sir, I did not seek any clarification. I wanted you to defend the rights and privileges of the members of this House which have been consistently breached for quite some time now. A clarification privately sent to a Member

by the Minister of External Affairs will not satisfy me. That is not my object. It is a very important matter. It is a convention in this House for the last 20 years that if during the session of Parliament a Minister goes to a foreign country on any official mission and returns to the country, it is obligatory on his part to make a statement on the floor of the House about the objective and purpose of his visit and the results achieved by the visit. During this session Shri Swaran Singh visited Afganistan and Moscow Dr K. L. Rao visited Bangla Desh and made a statement in the press. There was a meeting at the Emissaries' level by Shri D. P. Dhar, who has the rank of a Minister and he has made so many statements in the press. Are we, Members of this House, to know from the press or the Information Bureau as to what is going on abroad ? Sir, I want a clear ruling from you. It is a breach of the conventions practised by this House for the last 23 years and introduced by the late Shri Jawaharlal Nehru. It is a convention that whenever a Minister goes abroad on an official visit, he will have to make a statement in Parliament on the outcome of his visit. It is his responsibility to the House. Now he is making one statement after another, irresponsible statements, contradictory statements... (*Interruptions*).

SHRI K. D. MALAVIYA (Domariaganj) : Sir, there should be a limit to his talking.

SHRI SAMAR GUHA : You are nothing but a rubber stamp of the Government ... (*Interruptions*).

SHRI K. P. UNNIKRIISHNAN (Badagara) : Sir, he should withdraw those remarks because they are not in good taste. ... (*Interruptions*).

SHRI SAMAR GUHA : This breach of the convention is going on continuously...

MR. SPEAKER : I did not permit him to speak and still he goes on speaking... (*Interruptions*).

13 hrs.

SHRI H. N. MUKERJEE (Calcutta-North-East) : Sir, you have not been pleased

[Shri H. N. Mukerjee]

to admit the motion which I sent you a couple of days earlier. Now I have been sent a copy of the memorandum from the Ministry concerned. I am not going into it. I am not personally satisfied with the arguments given here. You might have been satisfied. May I, therefore, request you, since I had tried to raise what I consider to be a serious Parliamentary problem, to find out some ways and means so that, perhaps, in your chamber or elsewhere as you decide, we could discuss this matter? I am not satisfied even though you may be satisfied with what has been communicated by the Ministry.

MR. SPEAKER : I quite appreciate the way in which Prof. Mukerjee has said it. But the hon. Member, Shri Samar Guha, gets up and goes on and on without giving me any chance to give him the permission. He goes on with all excitement and disturbance in the House. That is not always good. There is a proper way of doing it. I would not have stopped him if he wanted to make a submission in a proper way. But he got up and went on and on. What I mean to say is that he should try to be fair. Then, he picks up quarrel with everybody in the House... (*Interruptions*). Order, order. You are grown up people, mature people; you have seen a lot of the world. Sometimes you should have the patience to listen.

So far as Mr. D. P. Dhar's visit was concerned...

SHRI JYOTIRMOY BOSU (Diamond Harbour) : To Murree.

MR. SPEAKER : To wherever it is, to Pakistan, to Murree or two Rawalpindi. So far as that is concerned, I had the Government's note and I was satisfied that it need not have been brought to the House.

AN HON. MEMBER : Is it secret ?

MR. SPEAKER : It is not that much secret. But there are other sides of it also.

I asked the Secretary to supply copies to the hon. Members who wanted to have some information about it. Prof. Mukerjee

says that he is not satisfied. We can sit together and look into it. We can look into the points on which they are not satisfied...

SHRI SAMAR GUHA : May I make a submission ?

MR. SPEAKER : When the Speaker is standing, nothing will go on record. You please sit down. That is a very bad habit. I condemn it. Do you think that when you stand, I must sit down? Don't make me sit down. You please sit down. I am on my legs. You should not be so impatient.

So far as the visits of other Ministers are concerned, I also agree with you that some information, factual or whatever it is, can be given. If there is something very secret or undiplomatic or whatever you call it, that can be conveyed to the Speaker and the Speaker convey it. But some sort of information can be given when any Minister visits some other country—Mr. Khadiolkar went to Santiago—something should be mentioned. As much information as can be shared with the Members of this House should be given. You must take the House into confidence.

So far as Mr. D. P. Dhar's visit is concerned, we can sit together and look into the points on which they are not satisfied. So far as the visits of other Ministers are concerned I have already sent your views to them. Let us see what comes out of it.

SHRI JYOTIRMOY BOSU : May I with your permission, Sir, make a submission on what you have said just now? I will not take more than a minute.

MR. SPEAKER : I think, in that case we should take the lunch hour today also. But most of the members have not been informed about it. (*Interruption*)

13.05 hrs.

RE: THREATENED JUTE STRIKE IN WEST BENGAL

SHRI JYOTIRMOY BOSU (Diamond Harbour) : This is about the jute strike in